

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
3rd ADVANCED WORKSHOP ON FORENSIC AUDIT AND VALUATION FOR INSOLVENCY PROFESSIONALS
15th-16th November, 2019
Venue: Maharashtra National Law University Mumbai
Post Box No: 8401 Powai, Mumbai – 400 076

Day 1 – 15th November, 2019, (Friday)		
Time	Sessions	Resource Person
10:00 – 10:30	Registration	
10:30 – 11:00	Inauguration	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI
11:00 – 12:15	Forensic Audit - Legal provisions under IBC and other relevant statutes	Mr. L. Viswanathan, Partner, CAM
12:15 – 12:30	Tea/Coffee	
12:30 – 13:45	Asset tracing, Forensic claims review and monitoring of ongoing operations (with case studies)	Ms. Moushumi Vaidya, Director, PwC
13:45 – 14:45	Lunch	
14:45 – 16:00	Forensic review of specific transactions (Preferential, Undervalued and Extortionate, Fraudulent or Wrongful Trading) – Identification and reporting (with case studies)	Mr. Rohit Goel, Partner, Deloitte
16:00 – 16:15	Tea/Coffee	
16:15 – 17:30	Due diligence on Eligibility of Resolution Applicants (Section 29A) under CIRP and Bidders under Liquidation (with case studies)	Mr. Dinesh Moudgil, Partner, EY
Day 2 – 16th November, 2019 (Saturday)		
Time	Sessions	Resource Person
10:00 – 12:00	Art of selection of valuer and understanding his valuation report (with case study)	Mr. Umakanta Panigrahi, Managing Director, Duff and Phelps
12:00 – 12:15	Tea/Coffee	
12:15 – 14:00	Right approach and method - key to successful valuation (with case study)	Mr. Sundeep Bhikhchandani, Registered Valuer
14:00 – 14:45	Lunch	
14:45 – 16:30	Assumptions and special assumptions, Limitations, Disclaimers and Departures (with case study)	Ms. Nandita Shyamsunder Pai, Partner, Deloitte
16:30 – 16:45	Tea/Coffee	
16:45 – 17:00	Valedictory Session	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in